

ESTIMATES COMMITTEE

[English]

*Sixty-fifth Report and Minutes of the
Sittings*

SHRI HUSSAIN DALWAI (Ratnagiri) :
Sir, I beg to present the Sixty-fifth Report
(Hindi and English versions) of the Estimates
Committee on the Ministry of Human
Resource Development (Department of
Youth Affairs and Sports)—Sports Autho-
rity of India and Minutes of the Sittings of
the committee relating thereto.

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

*Hundred and Twenty-eighth and Hundred
and Thirty-Second Reports*

SHRI R. S. SPARROW (Jullundur) :
Sir, I beg to present the following Reports
(Hindi and English versions) of the Public
Accounts Committee :

- (1) Hundred and Twenty-eighth Report
on Manickgarh Chandur New BG
Line and Chitradurg-Rayadurg
New MG Line.
- (2) Hundred and Thirty-Second Report
on Frauds committed by Extra
Departmental Staff.

12.3½ hrs.

COMMITTEE ON PAPERS LAID ON
THE TABLE

[English]

(i) Nineteenth Report

PROF. NIRMALA KUMARI
SHAKTAWAT (Chittorgarh) : Sir, I
beg to present the Nineteenth Report (Hindi

and English versions) of the Committee on
Papers Laid on the Table.

(ii) Minutes of the Sittings

PROF. NIRMALA KUMARI
SHAKTAWAT : Sir, I beg to lay on the
Table Minutes (Hindi and English versions)
of the sittings of the Committee on Papers
Laid on the Table relating to their Nine-
teenth Report.

12.04 hrs.

ELECTION TO COMMITTEE

[English]

Joint Committee to Consolidate and
amend the Law Relating to Railways

SHRI ARVIND NETAM (Kanker) :
Sir, I move :

“That this House do recommend to
Rajya Sabha that Rajya Sabha do
appoint four members of Rajya
Sabha to the Joint Committee on the
Bill to consolidate and amend the
law relating to Railways, in the
vacancies caused by the retirement of
Sarvashri Murlidhar Chandrakant
Bhandare, S. B. Ramesh Babu,
Sukomal Sen and Sharimati Pratibha
Singh from Rajya Sabha and do
communicate to this House the names
of the members so appointed by
Rajya Sabha to the Joint Committee.”

MR. SPEAKER : The question is :

“That this House do recommend to
Rajya Sabha that Rajya Sabha do
appoint four members of Rajya Sabha
to the Joint Committee on the Bill to
consolidate and amend the law relat-
ing to Railways, in the vacancies
caused by the retirement of Sarvashri
Murlidhar Chandrakant Bhandare,